

Various modalities by which Indian enterprise could participate in such joint ventures were discussed. Actions being taken to arrange visits of representatives of French enterprises to India to study for themselves the Indian industrial capabilities as also capabilities in the areas of Civil works consultancy, etc. These discussions have been held recently and it is too early to except any specific identification of projects for joint participation.

Discussion with Littoral Countries Regarding Asian Common Market

6769. SHRI K. MALLANNA :

SHRI GAJADHAR MANJHI .

Will the Minister of COMMERCE be pleased to state

(a) whether there is any proposal under the consideration of Government to hold discussion with littoral countries on the problem of Asian Common Market,

(b) whether any such country has given its views to the Government of India on this question, and

(c) if so, the names of such countries along with their views ?

THE DEPUTY MINISTER IN THE
MINISTRY OF COMMERCE (SHRI
VISHWANATH PRATAP SINGH)

(a) to (c) There is no specific proposal for setting up an Asian Common Market so far. However, in the course of talks which His Imperial Majesty the Shahenshah of Iran had with our Prime Minister during his visit to New Delhi from October 2 to October 4, 1974, it was agreed that there was scope for greater economic and cultural cooperation within the region as a whole, covering littoral countries of Indian Ocean.

Negotiations with IMF, World Bank and OPEC for oil facilities

6770 SHRI SHARAD YADAV Will the Minister of FINANCE be pleased to state:

(a) whether Government have negotiated oil facilities with the International Monetary Fund, World Bank, OPEC and other institutions and organisations;

(b) if so, the details of the agreements made; and

(c) whether these agreements would alleviate the difficulties experienced by this country as a result of increase in petroleum prices ?

THE MINISTER OF FINANCE (SHRI C. SUBRAMANIAM) . (a) and (b) The Government of India has drawn a sum of SDR 200 million (Rs 193 86 crores) from the International Monetary Fund in October-November, 1974, under the 1974 Oil facility. The amount is repayable over a period of 4 to 7 years and carries an average interest of 7%. No other institution or organisation has set up any oil facility.

(c) The drawing would reduce to some extent the strain on India's balance of payments caused by the increase in price of petroleum and petroleum products.

मध्य प्रदेश में कपास उत्पादकों की कठिनाइयाँ

6772. श्री गंगाधरन दीक्षित : क्या वाणिज्य मंत्री यह बताने की कृपा करेंगे कि

(क) क्या बाजार में अपने उत्पाद बेचने के मामले में मध्य प्रदेश के कपास उत्पादकों के सामने बहुत कठिनाइया आती हैं, और

(ख) यदि हा, तो सरकार ने उनको सहायता देने के लिये क्या तत्काल तथा उपचरान्मक कार्यवाही की गई है ?

वाणिज्य मंत्रालय में उपमन्त्री (श्री विश्वनाथ प्रताप सिंह) : (क) जी नहीं।

(ख) प्रश्न नहीं उठता।

मध्य प्रदेश में जायकर की बकाया राशि

6773 श्री गंगाधरन दीक्षित : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि

(क) मध्य प्रदेश में इस समय जायकर की कितनी राशि बकाया है, और

(ख) गत तीन वर्षों के दौरान मध्य प्रदेश से जायकर की कितनी राशि बसूल की गई?

वित्त मंत्रालय में राज्य मंत्री (श्री प्रकाश कुमार मुन्शी) : (क) जायकर मामूले, मध्य प्रदेश I तथा II के अधिकतर क्षेत्रों में 31 दिसम्बर 1974 की तिथि के अनुसार